

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.07.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 617 of 2022	Parimal Vakharia Countre Vs. Kiaasa Retai LLP.	Dhiren R. Dave	Neha Pandya
2.	Comp. App. (AT) (Ins) No. 745 of 2022 (With Defects)	Nikhil Anupendra Chaturvedi Vs. Small Industries Development Bank of India	Anuj Tiwari	Ayush J. Rajani Khushboo Shah
3.	Comp. App. (AT) (Ins) No. 760 of 2022	Nilesh Rasiklal Shah Director Rasiklal Sankalchand Jewellers Pvt. Ltd. Vs. The Resolution Professional Rasiklal Sankalchand Pvt. Ltd. & Anr.	Neha Sharma	Rubina Khan-R1 Ranjit Shetty-R2
4.	Comp. App. (AT) (Ins) No. 792 of 2022	Shri Balaji Paper Pack Pvt. Ltd. Vs. Laxmi Crockery Pune Pvt. Ltd.	Reetu Sharma	
5.	Comp. App. (AT) (Ins) No. 793 of 2022	Vivek Parthi Erstwhile Resolution Professional Vs. H.S. Oberoi Builtech Pvt. Ltd. & Anr.	Shrishti Kapoor	
6.	Comp. App. (AT) (Ins) No. 794 of 2022 & I.A. No. 2124 of 2022 (With Defects)	Vikram Puri & Anr. Vs. Universal Buildwell Pvt. Ltd. Through Resolution Professional	Ashish Middha	
7.	Comp. App. (AT) (Ins) No. 795 of 2022	TP Northern Odisha Distribution Ltd. (TPNODL) Vs. Rohit Ferro Tech Ltd. Though Resolution Professional & Ors.	Devyani Bhatt	
8.	Comp. App. (AT) (Ins) No. 796 of 2022	Bhagwati Power and Steel Ltd. Vs. Senior Divisional Commercial Manager, South Eastern Railways & Ors.	Shivam Shukla	

9.	Comp. App. (AT) (Ins) No. 797 of 2022	Bhagwati Power and Steel Ltd. Vs. Central Coalfields Ltd. & Anr.	Shivam Shukla	
10.	Comp. App. (AT) (Ins) No. 852 of 2022	Bipin Mafatlal Vyas Vs. Sajjan Kuamr Agarwal & Anr.	Pramod K Sah	

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 82 of 2022	Mohanlal Ayyapan Pillai Founder and Manging Director Virgo Marine Shipyards Private Ltd. Vs. Virgo Marine Shipyards Private Ltd. Through its Interim Resolution Professional, Shivam Raju Palvesam & Ors.	Pooja Mahajan	Shivan Raju Palavesam-R1 Prabhat Shetty-R4
12.	Comp. App. (AT) (Ins) No. 301 of 2022	Continuous Dyeing and Printing Mills Vs. Bhavika Apparels Pvt. Ltd.	Mani B. Sinha	Pulkit Raswant
13.	Comp. App. (AT) (Ins) No. 328 of 2022	Hemant Mehta Vs. Asst. Commissioner of State Tax & Ors.	Devarajan Raman	Aaditya Pande
14.	Comp. App. (AT) (Ins) No. 425 of 2022	Rakesh Kumar Jain Vs. Jagdish Singh Nain & Ors.	Mohit Nandwani	Abhishek Naik-R1 Manu Bansal-R8 & R14
15.	Comp. App. (AT) (Ins) No. 468 of 2022	Sandeep Kasare Vs. IL & FS Financial Services Ltd. & Anr.	Rahul Arya	Jatin Pore Satendra K. Rai Ankita Agarwal-R1 Rajesh Jhunjhunwala- R2
16.	Comp. App. (AT) (Ins) No. 531 of 2022 & I.A. No. 1705 of 2022 (With Defects)	Kalpna Morakhia Suspended Director of Smaaash Entertainment Pvt. Ltd. Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Jayashree S. Dasgupta	R. Sudhinder Ranjit Shetty Rahul Dev Aastha Trivedi-R1
17.	Comp. App. (AT) (Ins) No. 545 of 2022	Birla Financial Distribution Ltd. Vs. Jagdish Singh Nain	Sunil K. Jain	Abhishek Naik
18.	Comp. App. (AT) (Ins) No. 563 of 2022	Pratiksh Pramod Rai Vs. Law Learning Resources Pvt. Ltd.	Rishab Kaushik	Ikshita Parihar

19.	Comp. App. (AT) (Ins) No. 573 of 2022	Glass Wall Systems India Pvt. Ltd. Vs. Topaim Properties Pvt. Ltd.	Neeha Nagpal	
20.	Comp. App. (AT) (Ins) No. 592 of 2022	KL Rathi Steels Ltd. Vs. Ajit Kumar Jha (Resolution Professional of Rathi TMT Saria Pvt. Ltd.) & Anr.	Meghna Tandon	Abhishek Anand Karan Kohli
21.	Comp. App. (AT) (Ins) No. 653 of 2022	Noble Marine Metals Co WLL Vs. Kotak Mahindra Bank Ltd. & Ors.	Avinash Bhati	Bishwajit Dubey Uday Khare-R2
22.	Comp. App. (AT) (Ins) No. 655 of 2022	Gyan Ganga Ltd. (Through its Managing Director) Vs. Quadrum Solutions Pvt. Ltd.	Vijay Kumar	Pratik Kothari
23.	Comp. App. (AT) (Ins) No. 667 of 2022	Satish Mittal Vs. Ozone Builders & Developers (P) Ltd.	Shadan Farasat	

02:00 PM

For Hearing

24.	Comp. App. (AT) (Ins) No. 553 of 2019	IDBI Bank Vs. Mamta Binani & Ors. With	Manmeet Singh	Arjun AsthanaR1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2
25.	Comp. App. (AT) (Ins) No. 982 of 2019	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Ors. With	Krutika Raghavan	Shreyas Edupuganti-R1 PBA Srinivasan- R2
26.	Contempt Case (AT) No. 28 of 2021 in Comp. App. (AT) (Ins) No. 553 of 2019	Deccan Chronicle Holdings Ltd. Vs. SREI Multiple Asset Investment Trust – Vision India Fund & Ors.	Arjun Asthana	Saptarshi Mandal Rishav Banerjee-R1 & R2

Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar